



BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/4458/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 27th August, 2019.

Sub:- **Casual leave and station leave .**

Ref:- Your letter No. DJG/3159 Dated at Goalpara the 19th August, 2019.
Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1 (one) day on 22.08.2019 along with station leave permission, with your official vehicle, at your own cost, w.e.f. the morning of 22.08.2019 till the evening of 24.08.2019, has been granted/rejected.

Yours faithfully,

sdl-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-128/1989/4459/A, dated 27.8.19

Copy to:

1. ✓ The Systems Analyst, Gauhati High Court.

Wd
22/8/19

JT. REGISTRAR (VIGILANCE)

Rolan